

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.12.2021

**ORDER NO. 168 of 2021**

Hon'ble President may be pleased to order the sitting commencing from **03.01.2022 to 25.02.2022 for CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.01.2022 to 25.02.2022	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 03.01.2022 to 25.02.2022	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member matters.
From 03.01.2022 to 25.02.2022	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member matters.

Note:

1. In the event of tour/leave/Chamber work of Hon'ble President, Sh. Anil Choudhary, Hon'ble Member (Judicial) will sit in the Division Bench and in his absence Ms. Rachna Gupta, Hon'ble Member (Judicial) will sit in the Division Bench.
2. In the event of leave of Technical Member, Hon'ble President will do the Chamber work.
3. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
4. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" /"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Assistant Registrar

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.12.2021

**ORDER NO. 169 of 2021**

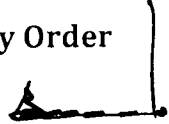
Hon'ble President may be pleased to order the sitting commencing from **03.01.2022 to 01.04.2022** for **CESTAT, Chennai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.01.2022 to 21.01.2022 and from 07.02.2022 to 01.04.2022	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial)	Single Member matters
From 24.01.2022 to 04.02.2022	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 10.01.2022 to 01.04.2022	Mr. P. Dinesha, Hon'ble Member (Judicial)	Single Member matters

Note:

1. If Ms. Sulekha Beevi C. S, Hon'ble Member(Judicial) is on leave/tour, Mr. P. Dinesha, Hon'ble Member(Judicial) will sit in the DB.
2. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chennai/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Assistant Registrar

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.12.2021

**ORDER NO. 170 of 2021**

Hon'ble President is pleased to order the additional sitting commencing from **27.12.2021 to 07.01.2022** for **CESTAT, Bangalore** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 27.12.2021 to 07.01.2022	Mr. P. Anjani Kumar, Member (Technical) and Mr. P. Dinesha, Member (Judicial)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



**(Bineesh Kumar K. S.)**  
**Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai, Chennai/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



**Assistant Registrar**

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.12.2021

**ORDER NO. 171 of 2021**

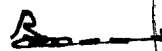
Hon'ble President is pleased to order the sitting commencing from **10.01.2022 to 01.04.2022** for **CESTAT, Bangalore** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 10.01.2022 to 01.04.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Assistant Registrar

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.12.2021

**ORDER NO. 172 of 2021**

Hon'ble President may be pleased to order the sitting commencing from **03.01.2022** to **01.04.2022** for **CESTAT, Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 17.01.2022 to 21.01.2022	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 03.01.2022 to 14.01.2022 and from 24.01.2022 to 01.04.2022	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" /"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Assistant Registrar

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.12.2021

**ORDER NO. 173 of 2021**

Hon'ble President may be pleased to order the sitting commencing from **03.01.2022** to **01.04.2022** for **CESTAT, Chandigarh** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 03.01.2022 to 07.01.2022	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. C. J. Mathew, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 10.01.2022 to 01.04.2022	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



**(Bineesh Kumar K. S.)**  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chandigarh/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



**Assistant Registrar**

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.12.2021

**ORDER NO. 174 of 2021**

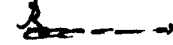
Hon'ble President is pleased to order the sitting commencing from **03.01.2022** to **01.04.2022** for **CESTAT, Allahabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 03.01.2022 to 01.04.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



**(Bineesh Kumar K. S.)**  
**Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



**Assistant Registrar**

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.12.2021

**ORDER NO. 175 of 2021**

Hon'ble President may be pleased to order the sitting commencing from **03.01.2022** to **01.04.2022** for **CESTAT, Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.01.2022 to 05.01.2022 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 06.01.2022 to 01.04.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Assistant Registrar



F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.12.2021

**ORDER NO. 176 of 2021**


Hon'ble President may be pleased to order the sitting commencing from **03.01.2022** to **01.04.2022** for **CESTAT, Ahmedabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.01.2022 to 01.04.2022 except from 17.01.2022 to 21.01.2022	Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
Every Thursday afternoon (after DB is over)	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Bench
Every Thursday afternoon (after DB is over)	Sh. Raju, Hon'ble Member (Technical)	Single Member Bench

Note:

1. Whenever any Member of Division Bench is unavailable, the other Member of that Bench will hear Single Member matters, as notified. Single Member sitting on Thursdays will be held if the respective members are available at station.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Assistant Registrar